

FORM G**INVITATION FOR EXPRESSION OF INTEREST FOR
SHREE MAHAGANGA SUGAR MILLS LIMITED OPERATING
IN AGRO PRODUCTS RETAILERS AND DISTRIBUTORS****AT****Room No. 18, Vithal Wadi, Sawant CHWL., Azad Nagar,****Near Tep. Dargh, Andheri West, Mumbai-400 058 Maharashtra****(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)**

SR.	RELEVANT PARTICULARS
1. Name of the Corporate Debtor along with PAN & CIN / LLP No.	Shree Mahaganga Sugar Mills Limited PAN : AABCE0969L CIN : U32109MH1991PLC063227
2. Address of the Registered office	Room No. 18, Vithal Wadi, Sawant CHWL., Azad Nagar, Near Tep. Dargh, Andheri West, Mumbai-400 058, Maharashtra
3. URL of website	No website
4. Details of place where Majority of Fixed assets are located	As per the Balance Sheet. For more details contact on: cirp.mahaganga@gmail.com
5. Installed capacity of main Products / Services	NA
6. Quantity and value of main products / services sold in Last Financial year	NA
7. Number of employees / workmen	NA
8. Further details including last available Financial Statements (with schedules) of Two years, lists of creditors are available at:	31 st March, 2024 (Email at Pt. No. 9)
9. Eligibility for resolution applicants under Sec. 25(2)(h) of the Code is available at URL	For Detailed EOI and eligibility criteria, please contact on: cirp.mahaganga@gmail.com
10. Last date for receipt of expression of interest	24.09.2025
11. Date of issue of provisional list of prospective resolution applicants (PRA)	04.10.2025
12. Last date for submission of objections to provisional list	09.10.2025
13. Date of issue of final list of PRA	19.10.2025
14. Date of issue of IM, EM and request for resolution plans to prospective resolution applicants	24.10.2025
15. Last date for submission of resolution	23.11.2025
16. Process email id to submit Expression of Interest	cirp.mahaganga@gmail.com
17. Details of CD's registration status as MSME	Registration No.: NA

Sd/-

CA BHARATI MANOJ DAGA

Resolution Professional

For **Shree Mahaganga Sugar Mills Limited****Reg. No.:** IBBI/IPA-001/IP-P-01963/2020-2021/13070**AFA No.:** AA1/13070/02/311225/107325Valid till: 31st December 2025**Date :** 09.09.2025**Place :** Mumbai

